

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1905(KB)2019
IA(I.B.C)/1446(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS N.S ENGINEERING PROJECT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampur, Adv.] For the Applicant
Ms. Saloni Agarwal, Adv.]

ORDER

1. Learned Counsel for the Applicant present.
2. **IA(I.B.C)/1446(KB)2024:**
 - a. Hard copy of this application is not available with the Registry.
 - b. List this matter on **26th August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**